

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 11

C.P. (IB)/695(MB)2020

CORAM:

**SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED 02.07.2024

NAME OF THE PARTIES : High Ground Enterprise Limited

VS

Patel Engineering Limited

For OC : Adv Aniruth Purusothaman

For CD : Adv. Rohit Gupta i/b Corwford Bayrey & Co.

Section 9 of IBC

ORDER

For hearing list on 16.07.2024.

Sd/-

**SANJIV DUTT
MEMBER (TECHNICAL)**

Sd/-

**K. R. SAJI KUMAR
MEMBER (JUDICIAL)**

JNK